

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2601.
TO BE ANSWERED ON FRIDAY, THE 11TH AUGUST, 2023.**

INDUSTRIAL AND MANUFACTURING UNITS IN JHARKHAND

2601. SHRI DEEPAK PRAKASH:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of all industrial and manufacturing units set up in the State of Jharkhand;
- (b) the details of industrial and manufacturing units closed down in the State of Jharkhand during the last three years;
- (c) the steps taken by Government to promote industries in the State of Jharkhand; and
- (d) the number of Special Economic Zones (SEZs) in the State of Jharkhand along with their status?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a): The details of all industrial and manufacturing units set up in the state of Jharkhand are as follows:

Micro	301695
Small	6781
Medium	478
	308954

- (b): During the last three years 109 Units were closed.
- (c): Setting up of industries is a State subject. However, Government of India provides support for promotion of Industrial activities across the country. Government of India, through the Department for Promotion of Industry & Internal Trade (DPIIT) and other Central Ministries/ Departments, provides an enabling eco-system for the overall industrial development of the country, including State of Jharkhand through many policy interventions:

Central Sector Scheme viz. **Industrial Infrastructure Up-gradation Scheme (IIUS)** has been launched in 2003 with the objective of enhancing industrial competitiveness of domestic industry by providing quality infrastructure in selected functional clusters/ locations which have potential to become globally competitive.

Production Linked Incentive (PLI) Scheme: Keeping in view India's vision of becoming 'Atmanirbhar' and to enhance India's Manufacturing capabilities and Exports, an outlay of INR 1.97 lakh crore (USD 26 billion) was announced in Union Budget 2021-22 for PLI schemes for 14 key sectors of manufacturing starting from fiscal year (FY) 2021-22. The sectors include automobiles and auto components, pharmaceutical intermediaries and API, medical devices, food products, textile products, etc , With the announcement of PLI Schemes, significant creation of **production, employment, and economic growth** is expected over the next 5 years and more.

The **Startup India** initiative of DPIIT provides capital at various stages of business cycle of a startup. The Government of India is implementing Fund of Funds for Startups (FFS) and **Startup India Seed Fund Scheme (SISFS)**. Both the Schemes are implemented on a Pan-India basis. The Startup India Seed Fund Scheme (SISFS) has been approved for the period of 4 years starting from 2021-22 with a corpus of Rs. 945 crore. The Scheme aims to provide financial assistance to Startups for proof of concept, prototype development, product trials, market entry and commercialization. The Scheme is implemented from 1st April 2021.

One District One Product (ODOP) : The Central Government has initiated the One-District-One-Product (ODOP) in different States/UTs. ODOP is seen as a transformational step towards realizing the true potential of a district, fueling its economic growth, generating employment and rural entrepreneurship.

DPIIT, in consultation with the State Governments, started a comprehensive reform exercise in States and UTs in December 2014. Under the **Business Reform Action Plan (BRAP)**, all States/UTs in the country are ranked on the basis of reforms undertaken by them on designated parameters. BRAP covers reform areas such as Information Wizard, Single Window Systems, Online Building Permission System, Inspection Reforms, Labour Reforms, etc.

Initiatives have also been taken by the Government of India to facilitate multi-modal connectivity by providing integrated and seamless connectivity for movement of people, goods and services from one mode of transport to another. **PM Gati Shakti** is a National Master Plan for multi-modal connectivity. Gati Shakti — a digital platform — brings 16 Ministries including Railways and Roadways together for integrated planning and coordinated implementation of infrastructure connectivity projects.

- (d): The name and status of the two Special Economic Zones (SEZs) which are notified in Jharkhand are given below:

Sl. No	Name of the Developer	Status
1	Adityapur Industrial area development authority	Notified
2	Adani Power (Jharkhand) Ltd.	Notified and Operational
